

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.211

**C.P.(CAA)/19(AHM)2024 in**  
**CA(CAA)/10(AHM)2024**

**Proceedings under Section 230-232 of Co.Act,2013**

**IN THE MATTER OF:**

Astronomical Logistics Park Private Limited  
MGN Agro Properties Private Limited

.....Applicant

.....Respondent

**Order delivered on: 11/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Ms. Dharmishtha Raval, Adv.  
For the RD : Mr. Shiv Pal Singh  
For the Income Tax : Ms. Bhumi Gandhi, Adv. for Ms. Maithili Mehta, Adv.  
For the RoC : Ms. Rupa Sutar, Dy. RoC

**ORDER**

List for further consideration on 22.08.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**